THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) and (b) As per the available information, the minimum wages for unskilled agricultural labour fixed by various State Governments/ Union Territory Administrations under the Minimum Wages Act, 1948 are given in the Statement. [See Appendix 159, Annexure No. 56] The State Governments/ Union Territory Administrations appropriate governments fix/revise minimum wages under the Minimum Wages Act, 1948, taking into consideration the recommendations of the Advisory Boards and other relevant factors. Some Governments/Union Territory Administrations have provided for variable dearness allowance while fixing minimum wages, to take care of the prce rise.

Closure of WIMCO factory unit at Port Blair

\$\$1862-D. SHRI SAMAR MUKHER-JEE: Will the Minister of LABOUR be pleased to state:

- (a) whether it is a fact that it is proposed to close down WIMCO Factory Unit at Port Blair;
 - (b) if so, the reasons thereof;
- (c) whether it is a fact that an Industrial Tribunal had given an award in favour of the workers of WIMCO, Port Blair Unit in respect of wage revision of worker;
- (d) whether the said award has been implemented by the Management of WIMCO;
 - (e) if not, the reasons thereof;
- (f) what action has been taken by Government to see that the said award is implemented;
- \$\$Previously Unstarred Question No. 1537, Transferred from 1-8-91

- (g) the number of workers who would lose their jobs in the event of closure of WIMCO unit at Port Blair; and
- (h) whether Government are considering refusal to permit closure of the unit?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a), (b), (g) and (h) According to the information received from the Union Territory of Andaman and Nicobar Islands, the management of the WIMCO Ltd. had applied for permission to close down its factory at Port Blair which employs 245 persons on the ground that it was incurring continuous loss caused inter alia by availability of splints at cheaper rates in the main land, increase in cost of diesel and transportation, increase in power tariff an lower productivity of labour. The Administration has rejected the application.

(c), (d), (e) and (f) The management of the WIMCO Ltd. has not implemented the award of the Industrial Tribunal in respect of revision of wages of its workers and has filed a writ petition against the award in the Calcutta High Court. The matter is sub judice.

सरकारी कय केन्द्रों द्वारागेहूं <mark>की</mark> खरीट

\$\$\$1862. सरदार जगजीत सिंह श्ररोड़ाः क्या खाद्य मंत्री यह बताने की त्पा करेंगे कि

(क) क्या सरकार का ध्यान 17 जुलाई, 1991 के "द टाइम्स म्राफ इंडिया में "पूअर म्राइ स्स डिस्पाइट रिकार्ड व्हीट कौप" शीर्षक के मधीन प्रकाशित समाचार की म्रोर दिलाया गया है;

\$\$\$पूर्वत ग्रतारांकित प्रश्न संख्या 1682, दिनांक 1 ग्रगस्त, 1991 से स्थानांतरित । 179

राज्य

पंजाब

राजस्थान

उत्तर प्रदेश

चंडीगढ़

दिल्ली

जोडः

(ख) यदि हां, तो क्या यह सच है कि पंजाब, हरियाणा, पश्चिमी उत्तर प्रदेश ग्रीर दिल्ली में सरकार के गेहं खरीद केन्द्रों ने पिछले वर्ष की तुलना में इस वर्ष कम माला में गेहं की खरीद की है;

(ग) यदि हां, तो गेहं की यह मास्रा पिछले वर्ष की तलना में कितनी कम है; श्रौर

(घ) क्या यह भी सच है कि इस वर्ष गेहं का प्रधिक उत्पादन हुआ है ; यदि हां, सो क्या सरकार गेहूं की अधिक खरीद के लिए किस नों को कोई प्रोत्स हन देने पर विचार करेगी ?

खाद्य मंत्रालय के राज्य मंत्री (श्री तरूण गोगोई): (क) जीं, हां।

(ख) ग्रीर (ग) जी, हां। एक विवरण संल न है जिसमें वर्तम न रबी विपणन भौसम 1991-92 के दौरान 26-7-1991 की स्थिति के ग्रनुसार **ाथा पिछले वर्ष के दौर**ान वसूल की गई ोहं की मताग्रों (राज्य-वार) का ब्यौरा ेंद्रया गया है। (नीचे देखिये)

(घ) फसल वर्ष 1990-91 के दौरान 54.5 मिलियन मीटरी टन गेह का उत्पादन हीने का अनुमान है, जबिक पिछले वष 49.6 मिलियन मीटर टन गेह का उत्पादन हुम्रा था। रबी विपणने मौसम, 1991-92 के लिए गेहूं का वसूली/न्युनतम समर्थन मूल्य 225/-रु० प्रति क्विंटल निर्धारित किया गया था जबिक रबी विपणन, मौसम, 1990-91 के लिए 215/--रु० प्रति क्विंटल का मुल्य निर्धारित किया गया था। वर्तमान रबी मौसम के दौरान गेहूं की वसूली में वद्धि करने के लिए किसानों को प्रोत्साहन प्रस्ताव विचाराधीन विषयक कोई देने नहीं है।

रबी विषणन मौसम 1991-92 है 26-7-1991 की स्थिति से श्रमुक्षार बसूक्ष किये गये गेहं की राज्यबार भाजा ग्रीर पिरुले विपणन मौतम 1990-91 में वस्त किये गये गेहं की माला

1990-91

(भावा लाख मीटरी टन में)

विपणन मौसम विपणन मौसम

1991-92

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नगण्य : 500 मीटरी टन से कम।

12.00 Noon

.. THE VICE-CHAIRMAN (Shri M. A. Baby) in the Chair]

PAPERS LAID ON THE TABLE

Report and Accounts (1989-90) Delhi Urban Art Commission and related papers

THE MINISTER OF URBAN DEVE-LOPMENT (SMT. SHIELA KAUL): Sir. I lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) Annual Report of the Delhi Urban Art Commission for the year 1989-90, under section 19 of the Delhi Urban Art Commission Act, 1973.